

# THE HIGH COURT OF ORISSA: CUTTACK

## NOTIFICATION

No.....1039/2025

Cuttack, Dated 18.08/2025

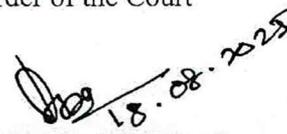
In view of Guidelines of Hon'ble the Supreme Court of India and pursuant to the decision of the Hon'ble Court, ILR-Cuttack Series will be published digitally in online mode and would be available in the website of the Hon'ble Court under the menu "e-HCR" without **any subscription fees** and monthly physical copies of the ILR-Cuttack Series shall not be available w.e.f. January, 2026.

The ILR-Cuttack Series are now available online in the user-friendly web portal with comprehensive search engine. A QR code is available on the website of the Hon'ble Court for easy access of the e-HCR.

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All concerned are requested to use the above links regularly to keep themselves updated about the latest developments in the law.

By order of the Court

  
18.08.2025  
REGISTRAR GENERAL

Memo No. 13549 (30) Dated 18.08.2025 (XIII/1/24/cHCR)

1. All Officers of the Court
2. Addl. Registrar-cum- Principal Secretary to Hon'ble the Chief Justice,
3. Joint Registrars-cum-Principal Secretaries/ ADR-cum-Addl. Principal Secretaries/ Asst. Registrar-cum-Senior Secretaries/ Secretaries attached to the Hon'ble Judges for placing the same before their Lordships for information.

  
Editor-in-Chief 18-08-2025  
ILR Cuttack Series

Memo No. 13550 (6) Dated 18.08.2025 (XIII/1/24/cHCR)

1. Advocate General, Odisha,
2. Principal Secretary to Government in Law Deptt., Govt of Odisha,
3. Director, Odisha Judicial Academy, Cuttack,
4. Member Secretary, Odisha Legal Services Authority, Cuttack,
5. President, High Court Bar Association,
6. Chairman, Odisha State Bar Council for favour of kind information.

  
Editor-in-Chief 18-08-2025  
ILR Cuttack Series

Memo No. 13551 (30) Dated 18.08.2025 (XIII/1/24/cHCR)

All the District & Sessions Judges of the State for favour of kind information with a request to circulate copies of the notice to all Judicial Officers working under their jurisdiction, to the Presidents of local Bar Associations, to the Principals/Authorities of law colleges and law universities under their jurisdiction for their information.

  
Editor-in-Chief 18-08-2025  
ILR Cuttack Series

Memo No. 13552 (1) Dated 18.08.2025 (XIII/1/24/cHCR)

Superintendent, Computer Section of the Court to upload the same in the official website of the Court.

  
Editor-in-Chief 18-08-2025  
ILR Cuttack Series